

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
(IB)-77/ALD/2017

IN THE MATTER OF:

IDBI Bank

.... Petitioner/Applicant

v.

Jaypee Infratech Ltd.

.... Respondent

Order Under Section 7 of (IBC) (CIRP)

Order delivered on 15.06.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the IMC of Jaypee : Mr. Sanjay Bhatt, Ms. Ruchi Goyal, Ms.
Infratech Ltd. Aishwarya, Advs.

ORDER

New IA-2438/2023

This is the 1st Progress Report filed by the Resolution Professional and the same is taken on record subject to just exceptions. Registry is hereby directed to put this report before the Bench at the time of final disposal.

IA-2438/2023 stands disposed of.

New IA-3232/2023

This is the 2nd Progress Report filed by the Resolution Professional and the same is taken on record subject to just exceptions. Registry is hereby directed to put this report before the Bench at the time of final disposal.

IA-3232/2023 stands disposed of.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)